

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.07.2026

ORDER NO. 95 of 2026

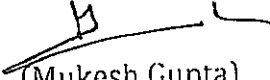
Hon'ble Officiating President is pleased to partially modify the roster order no 71 of 2026 for **CESTAT, Bangalore** from **03.08.2026** to **04.08.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.08.2026 to 04.08.2026	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore /Bar Association, Bangalore /O/o Commissioner (AR), Bangalore /Notice Board/Website/Guard File/Office Copy.


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Dated: 10.07.2026

ORDER NO. 96 of 2026

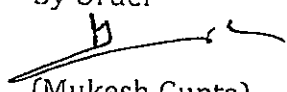
Hon'ble Officiating President is pleased to partially modify the roster order no 75 of 2026 for CESTAT, Allahabad from 27.07.2026 to 31.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 27.07.2026	Mr. P. A. Augustian, Hon'ble Member (Judicial)	DOO matters
From 27.07.2026 to 31.07.2026	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise & Service Tax matters

Note:

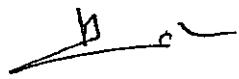
1. The Division Bench will sit after hearing of DOO matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


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ORDER NO. 97 of 2026

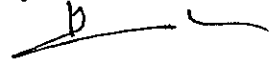
Hon'ble Officiating President is pleased to partially modify the roster order no 75 of 2026 for **CESTAT, Allahabad** from **10.08.2026** to **14.08.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 10.08.2026 to 14.08.2026	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. K. Anpzhakan, Hon'ble Member (Technical)	Customs, Excise and Service Tax matters

Note:

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ORDER NO. 98 of 2026

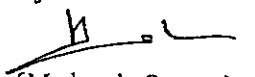
Hon'ble Officiating President is pleased to partially modify the roster order no 71 of 2026 for CESTAT, Bangalore from 27.07.2026 to 31.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 27.07.2026 to 31.07.2026	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Customs & Service Tax matters

Note:

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ORDER NO. 99 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 74 of 2026 for CESTAT, New Delhi from 20.07.2026 to 22.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 20.07.2026 to 22.07.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical) Ms. Binu Tamta, Hon'ble Member (Judicial)	Excise & Service Tax Division Bench matters Chamber work

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

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